

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 102 (ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016.

NAME OF THE COMPANY: Sh. Paramjit Singh

Vs.

M/s Kashipur Rice Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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| 1. | PRABODH KUMAR BAJPAI | Advocate for Petitioner | 1/2 Bajpai | |
| 2. | UDAI CHANDANI | Advocate for Respondent | Chandani | |

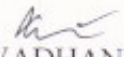
Order dated 29.11.2016

CP No.102 (ND)/2011 Sh. Paramjit Singh Vs. M/s

Kashipur Rice Mills Pvt. Ltd.

Learned Counsel reported that the appeal is pending in
the High Court. List on 20.02.2017.

List on 20.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)

CHITRA KUMAR (Judicial Member)

Dated 29.11.2016